

COMMITTEE ON ABSENCE OF MEMBERS FROM  
THE SITTINGS OF THE HOUSE

**THIRD REPORT**

**(Third Lok Sabha)**

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Third Report.

2. The Committee held its sitting on the 19th November, 1962.

3. The Committee considered applications for leave of absence from 9 members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;

November 19, 1962

Kartika 28, 1884 (Saka)

MULCHAND DUBE,

*Chairman.*

APPENDIX

(Vide para. 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied	Reasons for leave	Period for which leave recommended by the Committee	Remarks
1	Shrimati Lalita Rajya Laxmi.	6-8-62 to 7-9-62	Medical treatment	6-8-62 to 7-9-62—33 days.	
2	Shri Lal. Shyam Shah .	6-8-62 to 7-9-62	Illness	6-8-62 to 4-9-62—30 days.	Member was present on 5-9-62.
3	Shri U. Muthuramalinga Thevar.	6-8-62 to 7-9-62	Do.	6-8-62 to 7-9-62—33 days.	
4	Shri Panampilli Govinda Menon.	13-8-62 to 31-8-62	Wife's illness	13-8-62 to 31-8-62—19 days.	
5	Shri Babunath Singh .	6-8-62 to 7-9-62	Illness	6-8-62 to 7-9-62—33 days.	
6	Shri Era Sezhiyan .	6-8-62 to 7-9-62	Imprisonment in Jail.	6-8-62 to 7-9-62—33 days.	
7	Shri Yeshwantrao Martandrao Mukne.	6-8-62 to 7-9-62	Visit abroad	6-8-62 to 7-9-62—33 days.	
8	Shri T. Abdul Wahid	8-11-62 to end of session.	Do.	8-11-62 to end of session.	
9	Shri Ramachandra Ulaka.	8-11-62 to 22-11-62	Burning of hand	8-11-62 to 22-11-62—15 days.	